

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 517 of 1995

Thursday, this the 20th day of April, 1995

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR SP BISWAS, ADMINISTRATIVE MEMBER

1. PR Mohanan,
S/o Raghavan,
Junior Telecom Officer,
Trunks-II Telephone Exchange,
Changanacherry
Residing at Poothara House,
Sachivotthamapuram PO
Changanacherry. .. Applicant

By Advocate Mr. PRP Nair

Vs.

1. The Chief General Manager
Telecom, Kerala Circle,
Trivandrum.
2. The General Manager,
Telecom District,
Kottayam.
3. The General Manager,
Telecom District,
Calicut. .. Respondents

By Advocate Mr. S Radhakrishnan, Additional Central
Government Standing Counsel

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

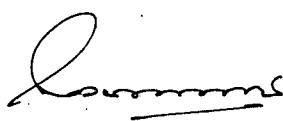
Applicant seeks to quash A1 order rejecting his request for a "permanent transfer" to Kottayam. Respondent Chief General Manager examined the facts of the case and rejected the request for transfer. Learned Counsel for applicant would submit that respondents are guilty of discrimination. Question of discrimination arises only in the context of rights, and in the matter of transfer no employee belonging to a transferable service, has any manner of right to remain

4

at any place or at any place for any length of time. Authority is legion for this proposition and if any is needed, it is found in Gujarat Electricity Board & anr Vs. Atmaram Sungomal Poshani (AIR 1989 SC 1433), Union of India & Ors Vs. SL Abbas (AIR 1993 SC 2444), NK Singh Vs. Union of India & Ors (AIR 1995 SC 423) and Chief General Manager Vs. Rajendra CH. Bhattacharjee (1995 (2) SCC 532). It was then argued that others have been given certain concessions and applicant must also be given the same concession. There is no such right as pointed out by the Supreme Court in Chandigarh Administration & Anr Vs. Jagjit Singh & Anr. (AIR 1995 SC 705).

2. The application is without merit and we dismiss the same. No costs.

Dated the 20th April, 1995



SP BISWAS
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

ak/204